

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No.796/2018

This the 20<sup>th</sup> day of February, 2018

***Hon'ble Mr. Raj Vir Sharma, Member (J)***  
***Hon'ble Ms. Nita Chowdhury, Member (A)***

Ajay Kukreja,  
B-27, Sanjay Enclave,  
Uttam Nagar, Delhi-110059  
Aged about 25 years  
(Group-D)  
Candidate for the post of MTS (PWD)

...Applicant

(By Advocate: Ms. Anupradha Singh)

Versus

1. Lalit Kala Akademi,  
Rabindra Bhavan,  
35, Ferozeshah Road,  
New Delhi-110001.
2. Union of India  
Through its Secretary,  
Ministry of Culture,  
Room No.501, 'C' Wing,  
Shastri Bhwan,  
New Delhi-110015.
3. Mr. Nitesh Ahuja, Delhi  
(To be served by respondent no.1)  
Rabindra Bhavan,  
35, Ferozeshah Road,  
New Delhi-110001.

...Respondents

**ORDER (ORAL)**

**By Hon'ble Mr. Raj Vir Sharma, Member (J)**

Heard.

2. Learned counsel for the applicant submitted that respondents have not declared any result. Applicant moved representation dated 22.12.2017, which has not yet been decided by the respondents. In the

circumstances, it will be proper to direct the respondents to decide the representation moved by the applicant within a specified period.

3. Accordingly, we direct the respondents to decide the representation of the applicant dated 22.12.2017 within a period of six weeks from the date of receipt of a copy of this order. OA is disposed of accordingly at the admission stage.

4. Applicant will be at liberty to avail appropriate remedy before proper forum, if any grievance survives thereafter.

( Nita Chowdhury )  
Member (A)

(Raj Vir Sharma)  
Member (J)

'sd'